CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

O.A. No. 49 of 1997

Date of order: 10.01.2001

Present:

Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. M. P. Singh, Administrative Member

Budhuni, W/o Late Madan, Ex-Mate, Bandamunda under PWI (Construction) Bandamunda, residing at C/o Upendra Roy, Vill-Tirberia, P.O. Nutandih, Dist. Purulia

... Applicant

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- 1. Union of India, through the General Manager South Eastern Railway, Garden Reach, Calcutta
- 2. The Divisional Railway Manager, South Eastern Railway, Chakradharpur

... Respondents

For the Applicant : Dr.(Ms) S. Sinha, counsel

For the Respondents :Mr.P. Chatterjee, counsel

ORDER

Learned advocate Dr. Sinha submits that she has no instruction from her client. Mr.Chatterjee, learned advocate appears on behalf of the respondents. We are, therefore, satisfied that the applicant is no longer interested in prosecuting this case. So, we dismiss this application for non-prosecution.

MEMBER (A)

MEMB (J)